

Deforestation/Reforestation during Sixth Five Year Plan

462. SHRI V. SOBHANADREESWARA RAO : Will the PRIME MINISTER be pleased to state :

(a) the area reported to have been deforested during Sixth Five Year Plan, State-wise;

(b) the target fixed for re-forestation during Sixth Five Year Plan, State-wise; and

(c) the amount allocated, utilised and area reforested during this period, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND

FORESTS (SHRI Z. R. ANSARI) : (a) A reliable estimate of State-wise forest area that has been deforested is not available. However, State-wise area reported to have been diverted for non-forestry purposes during the Sixth Five Year Plan, is given in the attached statement I.

(b) State-wise targets fixed for re-forestation/afforestation during Sixth Five Year Plan are given in the attached statement-III.

(c) State-wise outlay and expenditure under the forestry sector of the Sixth Five Year Plan, are given in the statement at Annexure-III. Physical achievements under re-forestation/afforestation are given in the attached statement III.

Statement-I

State/Union Territory wise forest area diverted for non-forestry purposes under the Forest (Conservation) Act, 1980 during the Sixth Five Year Plan

Sl. No.	State/Union Territory	Area in Hectares
1	2	3
1.	Andhra Pradesh	711.878
2.	Assam	534.250
3.	Bihar	664.273
4.	Gujarat	1670.120
5.	Haryana	1.200
6.	Himachal Pradesh	197.306
7.	Jammu and Kashmir	—
8.	Karnataka	698.910
9.	Kerala	511.596
10.	Madhya Pradesh	8350.710
11.	Maharashtra	3861.050
12.	Manipur	0.340
13.	Meghalaya	169.120
14.	Nagaland	—
15.	Orissa	5874.156

1	2	3
16.	Punjab	2.650
17.	Rajasthan	3128.090
18.	Sikkim	249.050
19.	Tamil Nadu	528.580
20.	Tripura	44.492
21.	Uttar Pradesh	704.760
22.	West Bengal	103.410
23.	Arunachal Pradesh	378.980
24.	Andaman and Nicobar Islands	196.900
25.	Chandigarh	—
26.	Dadra and Nagar Haveli	140.340
27.	Delhi	—
28.	Goa, Daman and Diu	66.017
29.	Mizoram	—
30.	Pondicherry	—
31.	Lakshadweep	—

Statement-II

Statement showing State/Union Territory-wise targets and achievements under Re-forestation/afforestation during Sixth Five Year Plan period (1980-85)

Sl. No.	State/Union Territory	Seedlings planted in lakh numbers		Equivalent* Hectarage	
		Target	Achievement	Target	Achievement
1	2	3	4	5	6
1.	Andhra Pradesh	5797.68	5830.61	289884	291530
2.	Assam	1042.50	1487.12	52125	74356
3.	Bihar	4174.34	4269.20	208717	213460
4.	Gujarat	10572.16	10677.10	528608	533855
5.	Haryana	4133.42	3648.08	206671	182404
6.	Himachal Pradesh	2098.68	2064.12	104934	103206
7.	Jammu and Kashmir	910.00	925.66	45500	46200

1	2	3	4	5	6
8.	Karnataka	8077.09	8294.05	403854	414702
9.	Kerala	1899.50	2352.55	94975	117627
10.	Madhya Pradesh	13243.50	12720.15	662175	636007
11.	Maharashtra	5476.90	7673.79	273845	383689
12.	Manipur	382.60	384.53	19130	19226
13.	Meghalaya	315.86	314.62	15793	15731
14.	Nagaland	460.20	467.03	23010	23351
15.	Orissa	4097.92	4299.89	204896	214994
16.	Punjab	2322.09	2295.46	116104	114773
17.	Rajasthan	1966.97	2300.29	98348	115014
18.	Sikkim	335.50	288.82	16775	14441
19.	Tamil Nadu	5154.88	4958.87	257594	247943
20.	Tripura	611.25	648.55	30562	32427
21.	Uttar Pradesh	10509.00	11240.20	525450	562010
22.	West Bengal	3190.00	3188.00	159800	159400
23.	A and N. Islands	268.02	340.77	13401	17038
24.	Arunachal Pradesh	554.27	511.87	27713	25593
25.	Chandigarh	10.00	12.90	500	645
26.	Dadra and Nagar Haveli	79.16	99.98	3958	4999
27.	Delhi	115.00	108.00	5750	5400
28.	Goa, Daman and Diu	95.04	86.80	4750	4340
29.	Lakshadweep	5.00	0.54	250	27
30.	Mizoram	1236.02	1537.50	61801	76875
31.	Pondicherry	20.00	25.42	1000	1271

*2000 Seedlings have been taken equivalent to one hectare of afforestation,

Statement-III

Statement giving the State/Union Territory-wise details of outlay and expenditure under Forestry Sector during the Sixth Five Year Plan (1980-85).

(Rs. in lakhs)

Sl. No.	State/Union Territory	Outlay	Expenditure
1	2	3	4
1.	Andhra Pradesh	1050	2088.00
2.	Assam	2520	4059.52
3.	Bihar	1800	2140.00
4.	Gujarat	8900	10008.06
5.	Haryana	1450	2207.00
6.	Himachal Pradesh	2900	3648.00
7.	Jammu and Kashmir	1028	1579.00
8.	Karnataka	3075	3943.00
9.	Kerala	1862	1844.00
10.	Madhya Pradesh	3800	5185.00
11.	Maharashtra	4875	5240.00
12.	Manipur	475	482.00
13.	Meghalaya	500	599.00
14.	Nagaland	680	587.72
15.	Orissa	1250	1673.00
16.	Punjab	1290	1689.00
17.	Rajasthan	1500	2053.00
18.	Sikkim	570	589.00
19.	Tamil Nadu	5900	6278.00
20.	Tripura	1239	1128.00
21.	Uttar Pradesh	7090	8361.00
22.	West Bengal	2200	2727.00
23.	A and N Islands	550	423.34
24.	Arunachal Pradesh	952	1397.64

1	2	3	4
25.	Chandigarh	60	64.79
26.	Dadar and Nagar Haveli	130	202.23
27.	Delhi	90	87.77
28.	Goa, Daman and Diu	450	478.02
29.	Lakshadweep	—	—
30.	Mizoram	550	699.90
31.	Pondicherry	27.70	26.47

Collaboration with other Countries to Explore Ocean-Bed

463. SHRI V. S. VIJAYARAGHAVAN :
SHRI K. KUNJAMBU :

Will the PRIME MINISTER be pleased to state :

(a) whether there is any scheme to explore the ocean-bed in collaboration with other countries;

(b) if so, the details thereof; and

(c) the amount provided in the Seventh Five Year Plan for this purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENTS, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) No, Sir. No scheme of this nature has been formulated.

(b) and (c). Does not arise.

Import of Colour TVs

464. SHRI SOMNATH RATH : Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to restrict the import of colour TV sets and give scope for manufacturing to indigenous production making colour TV sets available

to the public at lower price with assured quality; and

(b) if so, the details in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENTS, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) and (b). The import of Colour TV sets is already restricted as per Import Export Policy 1985-88, vide entry No. 121, Appendix 2B (List of restricted items) which reads as follows :

“(121) All consumer goods, howsoever described, of industrial, agricultural or animal origin, not appearing individually in Appendices 3 Part-A and 5 or specifically listed for import under Open General Licence.”

Detection of Explosive device in Anand Niketan, Delhi

465. SHRI SUBHASH YADAV :
SHRI DHARAM PAL SINGH MALIK :
SHRI SARFARAZ AHMAD :
SHRI M. RAGHUMA REDDY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether an explosive device was found in Anand Niketan, Delhi on the 16 January, 1986;